

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 103(ND)/2009

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE COMPANY: Mrs. Kulvinder Kaur Arora & Anr. V/s. M/s. Giaan Corporate Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

For the Respondent (s) : Mr. Himanshu Harbola and Mr. Ketan Madan,
Advocates

ORDER

No reply has been filed by the Respondent to the present CA as well as in the main petition. Opportunity is granted to them to file their reply subject to the payment of Rs. 10,000/- to the Prime Ministers Relief Fund. The same be filed within 2 weeks from today.

To come up for final disposal on 23rd March, 2018.

Sd-

(Deepa Krishan)
Member (T)

Sd-

(Ina Malhotra)
Member (J)